

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**New Delhi**

**Review Petition No. 12/RP/2022**  
**in Petition No. 308/TT/2020**

- Subject** : Review Petition seeking review of Commission's order dated 28.2.2022 in Petition No. 308/TT/2020
- Review Petitioner** : North East Transmission Company Limited
- Respondent** : Power Grid Corporation of India Limited & Others
- Date of Hearing** : 5.5.2022
- Coram** : Shri P.K. Pujari, Chairperson  
Shri I.S Jha, Member  
Shri Arun Goyal, Member  
Shri P.K. Singh, Member
- Parties Present** : Shri M. G. Ramachandran, Senior Advocate, NETCL  
Shri Shubham Arya, Advocate, NETCL  
Ms. Poorva Saigal, Advocate, NETCL  
Shri Ravi Nair, Advocate, NETCL  
Shri Satyajit Ganguly, NETCL  
Shri Naveen Kumar Mishra, NETCL

**Record of Proceedings**

Case was called out for virtual hearing.

2. The instant review petition is filed by North East Transmission Company Limited (NETCL) for review of the order dated 28.2.2022 in Petition No. 308/TT/2020.
3. Due to paucity of time, the matter was adjourned by the Commission.
4. The Petition shall be listed for hearing in due course for which separate notice will be issued.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

